

Annexure-1

Name of the corporate debtor: Swastik Ispat Private Limited; Date of commencement of CIRP: 12.07.2025; List of creditors as on: 14.08.2025
List of Secured financial creditors belonging to any class of creditors

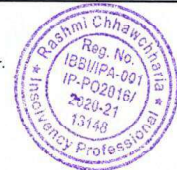
(Version 2: Pursuant to Claims received and updated as on 14.08.2025)

(Amount in ₹)

| Sl. No. | Name of Creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any Mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|----------------------|---------------------------|------------------|---------------------------|-----------------|---|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|--|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CuC | | | | | |
| 1 | Indian Overseas Bank | 25-06-2025 | ₹ 8,96,68,945.00 | ₹ 8,70,41,384.00 | Secured Loan | Yes 1. Hypothecation of all current assets and P&M of the company. 2. EM of land and building in name of third party, FMB INR 20 Crore, date of mortgage- 06.03.2004. 3. EM of land in the name of third party, FMB INR 2.82 Crore (Residual Value). | Yes | No | 25.39% | ₹ - | ₹ - | ₹ 5,64,629.00 | ₹ 20,62,932.00 | 1. Provisional admission of ₹ 8,70,41,384/- 2. The Bank Guarantee amounting to ₹ 20,62,932/- has not been invoked so it is kept under verification. 3. ₹ 5,64,629/- is not admitted as no proper explanation for the same has been provided. |
| TOTAL | | | ₹ 8,96,68,945.00 | ₹ 8,70,41,384.00 | | | | | 25.39% | | | ₹ 5,64,629.00 | ₹ 20,62,932.00 | |

Notes -

1. List of Creditors is subject to further revision on the basis of exchange of information/documents/details
2. Claims have been admitted provisionally based on documents submitted by the claimants. Final admission is subject to availability and verification of the complete books of accounts of the Corporate Debtor.



RASHMI CHHAWCHHARIA
Resolution Professional

In the matter of SWASTIK ISPAT PRIVATE LIMITED
(a company under Corporate Insolvency Resolution Process vide NCLT order)
IP Registration No. IBBI/PA-001/IP-P-02016/2020-2021/13148
AFA no. AA1/13148/02/210624/105848 valid upto 30.06.2026
Email id- rashmi.chhawchharia@gmail.com / swastikispat.cirp@gmail.com
Registered Address of IP with IBBI: Apna Vatika, 2A, Nandlal Jew Road, Kolkata - 700026
Correspondence Address: Annapurna Apartment, Flat - 1A, 12A, Suhasini Ganguly Sarani, Kolkata - 700025